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(b) whether Government have considered this proposal; and

(c) if so, what is their reaction?

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THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) In a meeting of the UNCTAD Committee on Invisibles and Financing Related to Trade, the USSR Delegate advocated an increase in the price of gold.

(b) and (c) Government's view has been that a rise in the price of gold will benefit only a few countries which have substantial gold production or substantial official reserves of gold

POWER SHORTAGE IN STATES

109. SHRI U. S. DUGAL: SHRI JAGAT NARAIN:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the States where acute power shortage is still being felt and the steps taken to meet the shortage; and

(b) the monthly consumption of power in these States from January to March, 1966?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): (a) The States where power shortage is still being felt are Punjab, Rajasthan, Kerala and Andhra Pradesh.

(b) A statement giving the figures of monthly power consumption in the States of Punjab, Kerala and Andhra Pradesh during January to March, 1966 is attached.

The figures of power consumption in respect of Rajasthan is being collected and wfll be laid on the Table of the House a* soon as possible.

STATEMENT

Regarding Power Shortage in States

(Million Units

Period		Punjab	Kerala	Andhra Pradesh
Jan., 1966	÷	252.39	66·21	85-1
Feb., 1966	1	152.67	60.75	81-1
March, 1966	•	216.91	50 · 1	Not avail- able

केन्द्रीय सरकार द्वारा बड़ी सिंचाई परि-योजनाओं को अपने हाथ में लिया जाना

110. श्री जगझाय प्रसाद पहाड़िया : क्या सिचाई तथा विद्युत मन्द्री यह बताने की कपा करेंगे कि :

(क) क्या सरकार कुछ बड़ी सिंचाई परियोजनाओं को, जो देश के विभिन्न भागों, में निर्माणाधीन हैं, अपने हाथ में लेने का विचार रखती है ; और

(ख) यदि हां, तो इन परियोजनाओं के नाम क्या है ?

TRTAKDFG OVER OF BIO IRRIGATION PROJECTS BY CENTRAL GOVERNMENT

110. SHRI JAGANNATH PRASAD PAHARIA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government propose to take over some of the major irrigation projects that are under construction in the different parts of the country; and

(b) if so, what are the names of (hose projects ?]

सिचाई तथा विद्युत मंत्री (श्री फखरुद्दीन अली अहमद : (क) और (ख) वड़ी सिंचाई व बहूद्देशीय परियोजनाओं पर धन लगाने तथा उनके कार्यान्वयन की पद्धति से

t[] English translation.

संबद्ध सामान्य प्रश्न का पूनरवलोकन किया जा रहा है। अभी कोई फैसला नहीं किया गया है ।

t|THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) The general question as ratio in 1964-65 came down to 7.5. to the manner of financing and execution of major irrigation and multipurpose projects is being reviewed. No decisions have yet been taken.]

L.I.C. BUSINESS

111. SHRI Y. A. REDDY: Will the Minister of FINANCE be pleased to state:

(a) what is the total business secured by the Life Insurance Corporation since April, 1960 to March, 1966; and

(b) how many policies have lapsed so far and what is the amount involved in these lapsed policies?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) and (b) The position of total business secured by the Life Insurance Corporation of India and of the lapsation of policies during 1960-66 is as under:

Period	No. of policies (,000)	Sum assured (Rs. in crores)	
Total New Busin 1-1-60	ness secured —		
to	7,583	3,256-2	
31-3-65			
1-4-65			
to	1,561	800-8	
31-3-66			
Total lapses duri	ng the period-		
1-1-60			
to	2,480	1,152-9	
31-3-65			
1-4-65			
to 31-3-66	Not	Not available	
51-5-00	. Not	avanable	

NOTES : (1) Figures of total business dur ing 1965-66 are provisional.

†[] English translation.

(2) The figures of lapses given above relate to those of total insurance business in force (and not with those of New Business shown). The totpl lapses as a percentage of mean life assurance business in force ranged from 6.6 in the year 1960 to 8.2 in the year 1963-64; this

FINANCIAL AID FOR WATER SUPPLY SCHEME IN ANDHRA PRADESH

112. SHRI Y. A. REDDY: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that Government had recently announced financial aid to the Government of Andhra Pradesh for protected water supply schemes;

(b) if so, what was the amount of aid to be given;

(c) whether the Government of Andhra Pradesh have, so far, formulated and submitted any schemes to the Government of India in this connection: and

(d) what is the amount of aid so far sanctioned by the Government of India?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY): (a) to (c) The Ministry of Health has not announced any special financial aid to the Andhra Pradesh Government for protected water supply. Assistance for urban and rural water supply schemes under the National Water Supply and Sanitation Programme, *{viz-*, 100% by way of loan for urban schemes and 50% by way of grant-in-aid for rural schemes) which was being given during the last three Plan periods, win be continued during the Fourth Plan also. No special schemes other than those under the National Water Supply and Sanitation Programme have been received from the Government of Andhra Pradesh.